

## OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HISAR

### ORDER

In view of the instructions contained in letter No. 31522/Gaz.II/ (10) dated 19.09.1995 and notification bearing Endst. No.25079 Genl.I/XVII.3 dated 18.12.2020 of the Hon'ble High Court of Punjab and Haryana, Chandigarh, **winter spell from 26.12.2021 to 31.12.2021** and holidays 25.12.2021, 01.01.2022 and 02.01.2022 the Judicial Courts shall remain closed from 25.12.2021 to 02.01.2022. For disposal of urgent civil and criminal cases the following judicial officers of this Sessions Division will be on duty.

#### **DUTY ROSTER FOR SUPERIOR JUDICIAL OFFICERS**

Sr. No.	Name & Designation of the Judicial Officers	Period of duty
1.	District & Sessions Judge, Hisar	30.12.2021 & 31.12.2021
2.	Shri Ajay Tewatia, Additional District & Sessions Judge, Hisar	30.12.2021 & 31.12.2021
3.	Shri Ved Parkash Sirohi, Additional District & Sessions Judge, Hisar	30.12.2021 & 31.12.2021
4.	Shri G.S. Wadhwa, Additional District & Sessions Judge, Hisar	28.12.2021 & 29.12.2021
5.	Ms. Renu Rana, Additional District & Sessions Judge, Hisar	25.12.2021 & 26.12.2021
6.	Shri Lokesh Gupta, Additional District & Sessions Judge, Hisar	27.12.2021
7.	Shri Vivek Goyal, Additional District & Sessions Judge, Hisar	01.01.2022 & 02.01.2022

#### **DUTY ROSTER FOR SUBORDINATE JUDICIAL OFFICERS**

Sr. No.	Name & Designation of the Judicial Officers	Period of duty
1.	Shri Anterpreet Singh, Civil Judge (Jr. Divn.), Hisar.	25.12.2021 to 02.01.2022
2.	Shri Abhishek Chaudhary, Civil Judge (Jr. Divn.), Hisar.	25.12.2021 to 02.01.2022

*Computer Software*

SUB DIVISION, HANSI		
01.	Shri Manjeet Pal, Civil Judge (Jr. Divn.), Hansi	25.12.2021 to 29.12.2021
02.	Kumari Jyoti, Civil Judge (Jr. Divn.), Hansi	30.12.2021 to 02.01.2022

- Note :-
01. The Civil as well as Criminal Appeals and Revision petitions etc. received by the Vacation Judge during the winter spell as well as holidays be, subsequently, put up before the learned District and Sessions Judge, Hisar for proper distribution/ assignment.
  02. The Judicial Officer/Civil Judges on duty shall entertain the urgent Civil matters during the winter spell as well as holidays and such cases be, subsequently, put up before the Civil Judge (Sr. Divn.), Hisar/Additional Civil Judge (Sr. Divn.), Hansi, as case may be, for proper assignment.
  03. The Judicial Officer on duty shall dispose of summary traffic challans which comes before him during the winter break as well as holidays in the light of letter dated 18.05.2011 of the Hon'ble High Court conveyed vide Endst. No. 306 Spl. Gaz.II/IX.C.11.
  04. In case of any emergency the concerned Judicial Officer shall submit consent of the another Judicial Officer for entertaining the urgent work during the duty period.
  05. The officer on duty shall also look after the protocol during the period.
  06. The Additional Chief Judicial Magistrate, Hisar shall prepare the monthly duty Roster for the month of January, 2022 of the Judicial Magistrates posted in this Sessions Division, starting from 01.01.2022.

All concerned be informed accordingly.

Dated :- 21.12.2021

*Sd/-*  
District & Sessions Judge,  
Hisar

ENDST. NO. 24045-73 / DATED 21-12-2021

A copy is forwarded to the following, for information and necessary action :-

01. The Registrar General, Punjab and Haryana High Court, Chandigarh, with reference to letter referred to as above
02. All the Judicial Officers posted in this Sessions Division including Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Hisar

03. The Superintendents of Police, Hisar and Hansi
04. The District Attorney, Hisar
05. The Presidents, Bar Association, Hisar and Hansi
06. Computer Incharge of this office

*atm*  
District & Sessions Judge,  
Hisar

Attested  
Superintendent  
O/o District & Sessions Judge  
Hisar